NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

: M/s Meadow Rural Enterprises Private Limited & 20

others

UNDER SECTION

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) KiRAMASAMY &

GIVINOHAN KOWAR

Coursel for Petitioner

Lind I Amount to Service Coursel for Respondents 1

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ORDER

Shri G V Mohan Kumar, representing counsel for petitioner present. Shri A M Sridharan, counsel for R1 and Shri S P. Murali Krishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner sought time for Time extended at request finally. Put up on 16.03.2017 at filing rejoinder.

10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)